Manipulation of Export Concessions

193. SHRI GHULAM NABI AZAD:

DR. T. SUBBARAMI REDDY:

Will the Minister of CONSUMER AFFAIRS. FOOD AND PUBLIC DISTRIBUTION be pleased to state :

- (a) whether some of the sugar factories have manipulated the Centre's export concession to free sale of levy sugar for export;
- (b) if so, whether the Cooperative Commission of Pune ordered criminal proceedings against 10 cooperative sugar factories (SSKs) in Western Maharashtra for alleged multi-million sugar scam:
 - (c) if so. whether more sugar factories were under scrutiny; and
- (d) if so, the action taken against those who have misused the export stocks?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): (a) to (d) There have been reports of unauthorized sale of sugar released for export purpose in the domestic market. The Government of Maharashtra has informed that it has ordered an enquiry against the concerned sugar factories under section 83 and 88 of the Maharashtra Cooperative Societies Act, 1960. and that the Commissioner of Sugar has not ordered any criminal proceedings against the cooperative sugar factories in this connection.

Replacing PDS by Targeted PDS

194. SHRI GAYA SINGH:

SHRI J. CHITHARANJAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

(a) the number of people in the Above Poverty Line group who purchased rice and wheat during each year from the PDS since the PDS was replaced by the Targeted Public Distribution System in June, 1997; and

(b) what were the offtakes of rice and wheat by BPL and APL groups during the years from 1997-98 to 2001-2002?

THE MINISTER OF STATE IN THE MINISTRY .OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHR1 U. V. KRISHNAM RAJU): (a) and (b) A statement showing the allocation and offtake of rice and wheat during the period 1997-98 to 2001-2002 is enclosed (*See* below). It may be observed that the percentage offtake of rice under APL category has been declining after 2000-2001 and that of wheat has been declining after 1999-2000. Data regarding the number of people in the Above Poverty Line Group who purchased rice and wheat since the inception of TPDS in June. 1997 is not maintained by Central Government.

STATEMENT

Allotment, offtake and offtake % of Rice and Wheal by BPL and APL Groups during the year 1997-9S to 2001-2002

RICE

	BPL			APL		
	ALLOT.	OFFTAKE	%	ALLOT.	OFFTAKE	%
1997-98	31.838	24.755	77.81	69.094	62.050	75.33
1998-99	39.786	33.486	84.16	87.784	72.722	82.84
1999-2000	44.227	39.763	89.90	93.018	72.128	77.54
2000-2001	88.760	58.747	66.19	71.805	*18.448	24.26
2001-2002	99.230	57.286	57.73	61.241	13.025	21.269

WHEAT

	BPL			APL		
	ALLOT.	OFFTAKE	%	ALLOT.	OFFTAKE	%
1997-98	27.343	19.225	70.31	52.606	35.474	67.43
1998-99	31.378	26.220	83.56	67.818	52.014	76.69
1999-2000	32.365	30.183	93.25	69.388	25.994	37.462
2000-2001	70.953	36.458	51.38	42.513	1.81	4.26
2001-2002	79.428	38.247	48.15	40.577	5.295	13.05

Rice Procurement in Andhra Pradesh

- 195. SHRI K. RAMA MOHANA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether the Government of Andhra Pradesh has requested the Central Government to increase rice procurement target of the Food Corporation of India in the state from the current 50 per cent to 75 per cent, and
 - (b) if so, what is Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI U.V. KRISHNAM RAJU): (a) Yes, Sir. The Government of Andhra Pradesh in its letter dated 13-7-2002 has requested for increase in the percentage of levy rice from 50% to 75%.

(b) The proposal is under examination.

Sugar from PDS for BPL People

- 196. MISS MABEL REBELLO : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :
- (a) the number of People Below Poverty Line in the country who actually get sugar under. PDS;